Pendency of cases which are more than five years old at the end of the month

MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2020 HIGH COURT OF MEGHALAYA

3(c)	3(b)	3(a)	Meghalaya	High Court of		Name of the State/UT
Have a	Numbe	Whethe	759	T	CIVIL	
ny targets bee	r of Officers	er any Statew	70		CRIMINAL	Opening Balance
Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	Number of Officers who participated in the said conference	Whether any Statewide/Regional Conference held during the month.	829		CIVIL+ CRIMINAL	lance
ndicated	ted in the	Conferen	2	T	CIVIL	Institu
to the partici	e said confere	ce held durin	1		CRIMINAL	Institution during the month
pant Officers	nce	g the month.	3		CIVIL+ CRIMINAL	the month
, if so, wh			-		CIVIL	Disp
at are the ta			0		CRIMINAL	Disposal Cases during the month
rgets?			-		CRIMINAL	uring the
			760	1	CIVIL	Closir
			71		CRIMINAL	ng balance at t the month
			831		CIVIL+ CRIMINAL	Closing balance at the end of the month % Increase or decrease in pendency the month wis a vis previous month the more than five years old
			0.13%		CIVIL	% Increase vis a
			1.43%		CRIMINAL	crease or decrease in pen vis a vis previous month
			0.24%		CIVIL+ CRIMINAL	in pendency month
			0		CIVIL	Dispo mor
			0		CRIMINAL	Disposal of cases which ar more than five years old
			0		CIVIL+ CRIMINAL	which are ears old
				_		

48

51

CIVIL

CRIMINAL

CIVIL+ CRIMINAL

Have any targets been fixed and indicated to the part	3(c)
Number of Officers who participated in the said conf	3(b)
Whether any Statewide/Regional Conference held du	3(a)
E. 6 4	Whether any Statewide/Regional Conference held during the month. Number of Officers who participated in the said conference Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?